

[Shri Shanti Dhariwal]

have been badly damaged in Keshorai Pattan. To deal with the situation the major impediment before the State Government is acute paucity of funds.

I would urge the Central Government to set up a revolving fund to meet such exigencies. The Central Government should give plots of land free of cost to the flood-affected people of these districts and also loans on low rate of interest for construction of houses as has been done under the 20 point programme for the rural poor. Besides this, sufficient funds should be made available by the Central Government so that the work of soil conservation could be started in Kota and Bundi districts on a war footing.

[English]

(xiii) Need to give early clearance to the construction of proposed dam on Subarnarekha at Bhasraghat in Midnapore, West Bengal.

SHRI NARAYAN CHOUBEY (Midnapore): Under rule 377 I want to raise the following matter of urgent public importance. Delay in giving clearance to the project of construction of a dam on the subarnarekha at Bhasraghat in Midnapore, West Bengal by the Planning Commission has been a matter of concern for the lakhs of agriculturists in such blocks as Dantan, Mohanpur, Egra, Buda, Narayangarh, Iuriany, Patanpur, etc. Only 6 to 10% of the cultivable land gets irrigation water in this backward belt of Midnapore. Only the proposed dam if constructed can bring the blessing of irrigation to the people of the area a substantial number of which belong to scheduled castes/scheduled tribes communities. The Planning Commission is withholding clearance to this vital project by raising one plea or the other. I request the Government to grant immediate clearance to the project so that other allied jobs can be started forthwith.

(xiv) Need to provide funds to the State Government of Rajasthan for Water Supply Schemes in Alwar district.

SHRI RAM SINGH YADAV (Alwar): Sir, the city of Alwar and area of six

Tehsils i.e. Alwar, Ramgarh Tijara, Kishangarh—Bas, Mandawar, and Behrore of district Alwar, Rajasthan State are comprised in area of the National Capital region.

Matsya Industrial area and old Industrial area, Alwar are attracting and already have attracted prestigious industrial units which besides industrial production have generated employment potential also.

Industrial growth and expansion has led to unprecedented growth of human population in Alwar city and colonies in industrial areas. Existing Drinking water supply sources and reservoirs can not cope with the requirement of drinking water for the residents of Alwar city. Residents of Alwar city specially residing in Mohallas—Ladiya, Nawabpura, Akharpura, Brahamchari, Johada, Chameli Bag, Delhi-Gate and new colonies like Kala-Kuan, Daudpur, Shikari-bas, Ramanand Nagar and Sonava Doongri could not have drinking water supply even for an hour a day during the months of April, May and June, 1986. There are two rivers in district Alwar named Roopa-rail and Sahabi. Tube-wells for drinking water can be sunk in the basins of these rivers to supply drinking water to the residents of Alwar city and of villages of adjoining Tehsils.

Sahibi-river basin can supply water for the residents of city Alwar and villages of Tehsils Mandawar, Behrora and a part of Kishangarh-Bas. Rooparail river basin can supply drinking water for the residents of villages comprising Tehsils Alwar, Ramgarh, Malakheda and Laxmangarh, besides Alwar city.

I, therefore, urge upon the Government of India to provide funds by according sanctions to drinking water supply schemes based on the ground water obtainable through tube-wells to be sunk in the basin of rivers named Rooparail and Sahabi of district Alwar, Rajasthan State.

[Translation]

(xv) Need to enforce Land Ceiling Act in the country.

SHRI RAMASHRAY PRASAD SINGH (Jahanabad): Mr. Speaker, Sir,